



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/40/ (IB)/2017  
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. M. A. Mudimannan	Advocate for M/s. Poonam Enterprises (Petitioner)	1/6/17	
2. J. Dev Eshwarar For M/s. Shivakumar & Suresh Q790942396	Counsel for petitioner Respondent		

**ORDER**

Counsel representing both the parties present. Counsel for respondent filed vakalat and submitted that he has not received any documents from the petitioner. Counsel for petitioner is directed to serve copies of all the documents to the counsel for petitioner.  
Put up on 15.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))